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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

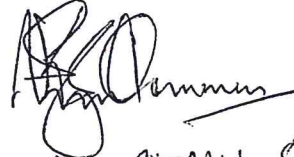
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : TP (HC)/192 & 193 /CAA/2017  
NAME OF THE TRANSFEROR. : AL SHIFA SCAN CENTRE PVT LTD  
NAME OF THE TRANSFERRE : KIMS AL SHIFA HEALTHCARE PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

FOR THE TRANSFEROR  
&  
TRANSFEREE  
COMPANIES

  
ADV SHERRY SAMUEL DOMMEN



ADV SUKUMAR. N. DOMMEN

**ORDER**

Counsel for the applicant present. Notice to the Official Liquidator, Kerala, has been sent by the Registry for their appearance and for making submissions today. No representation. This Bench feels it proper to send a fresh notice to the Official Liquidator, Kerala. The Registry is directed to send a fresh notice to the Official Liquidator, Kerala. At the same time, the counsel for the applicant is also directed to send another notice for appearance and for making submissions on the next date of hearing for passing appropriate orders and file an affidavit in proof of delivery. Put up on 19.02.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc